

rheumatic heart disease at two of the high prevalence areas i.e. New Delhi and Hyderabad.

Joint sector sponge iron plant

879 SHRI ISHAQUE SAMBHALI Will the Minister of STEEL AND MINES be pleased to state

(a) the stage reached of the proposed joint sector sponge iron plant at Barbil with TISCO;

(b) whether the co-sponsors have reached a stage of stalemate, and

(c) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) (a) It is understood from TISCO that the Preliminary Project Report is presently under consideration in consultation with the Government of Orissa

(b) and (c) Do not arise

12 hrs.

PAPERS LAID ON THE TABLES

NOTIFICATIONS UNDER CUSTOMS ACT, CENTRAL EXCISE RULES, INDIAN TARIFF ACT, CENTRAL EXCISES AND SALT ACT AND A STATEMENT re NOT LAYING THE HINDI VERSIONS THEREOF

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table—

(1) A copy each of Notification Nos G S R 204(E) to 228(E), 230(E), and 231(E), published in Gazette of India dated the 16th March, 1976, under section 159 of the Customs Act 1962 together with an explanatory memorandum

(2) A copy each of Notification Nos. G S R 128(E), 129(E), 132(E), 135(E), 135(E) to 153(E), 157(E) to 159(E), 161(E) to 193(E), 196(E), 197(E),

200(E), 201(E) and 203(E) published in Gazette of India dated the 16th March, 1976 issued under the Central Excise Rules, 1944 together with an explanatory memorandum.

(3) A copy of Notification No G S R 229(E) published in Gazette of India dated the 16th March, 1976 under sub-section (5) of section 3 of the Indian Tariff Act, 1934 together with an explanatory memorandum

(4) A copy of the Central Excises (Tenth Amendment) Rules, 1976, published in Notification No G S R 160(E) in Gazette of India dated the 16th March, 1976, under section 38 of the Central Excises and Salt Act, 1944 together with an explanatory memorandum

(5) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Notifications mentioned at (1), (2), (3) and (4) above

[Placed in Library See No LT 10459/76]

NOTIFICATION UNDER PREVENTION OF FOOD ADULTERATION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K M ISHAQUE) I beg to lay on the Table a copy of the Prevention of Food Adulteration (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No G.S.R. 63(E) in Gazette of India dated the 5th February, 1976, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act 1954 [Placed in Library See No LT-10460/76]

NOTIFICATION re EXTENSION OF ALUMINIUM (CONTROL) ORDER, 1970 TO

SIKKIM

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of Notification No S O 88(E) (Hindi and English versions) published in Gazette of India dated the 7th Februa-